## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 55/(MAH)/2012 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI M. K. SHRAWAT MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2016

NAME OF THE PARTIES: Mr. Rustom Framroze Titina

M/s. Ahura Advertisers Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME

DESIGNATION

SIGNATURE

1. A JAT KUMAR Practioning Company Secretary Municipal For Respondents

Order

## C.P No. 55/397-398/NCLT/MB/MAH/2012

Petitioner side is absent. Respondent side is present.

Since this matter has come first time for hearing before NCLT, the Respondents are directed to communicate the next date of hearing to the Petitioner.

List this matter on 22<sup>nd</sup> September, 2016.

Sd/-

B. S. V. PRAKASH KUMAK Member (Judicial)

Sd/-

M. K. SHRAWAT Member (Judicial)

Dated: 8th August, 2016.